

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 14

Imphal, the 26th November, 2014

Shri Khwairakpam Nobin Singh has assumed charge of the office of the Judge of the High Court of Manipur on the 26th November, 2014 at 10:30 A.M. as per Government of India's Notification No. K-13033/02/2014-US.I, dated the 24th November, 2014 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/-

(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/N-15/2013-Estt/G /18887-75 Imphal, the 26th November, 2014
Copy to :

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi – 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary, Government of Manipur with a copy of Notification No. K-13033/02/2014-US.I, dated the 24th November, 2014.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his notification No. K-13033/02/2014-US.I, dated the 24th November, 2014.
5. The Secretary to His Excellency the Governor of Manipur, Raj Bhawan, Imphal with a copy of Notification No. K-13033/02/2014-US.I, dated the 24th November, 2014.
6. The Secretary (Law), Government of Manipur.
7. The Registrar, High Court of Manipur.
8. The Secretary to the Chief Minister, Government of Manipur.
9. The Accountant General (A&E), Manipur with a copy of Notification No. K-13033/02/2014-US.I, dated the 24th November, 2014 for necessary action.
10. The Joint Registrar (Judl & Bench), High Court of Manipur.
11. The Joint Registrar (Admn./PM & P), High Court of Manipur.
12. The Deputy Registrar (Judl), High Court of Manipur.
13. The Deputy Registrar (Admn./PM & P), High Court of Manipur. He is requested to upload the same on the official website.
14. The Deputy Accountant General (A&E), Manipur with a copy of Notification No. K-13033/02/2014-US.I, dated the 24th November, 2014.
15. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
17. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
18. The Superintendent (Accounts), High Court of Manipur with a copy of Notification No. K-13033/02/2014-US.I, dated the 24th November, 2014.
19. The Concerned File/Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR